

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 147
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank

...

Applicant/Petitioner

Vs

Bhushan Power and Steel limited

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 08.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Aayushi Singh, Adv.

Ms. Ranjana Roy Gawai, in IA 320

For Respondent : Mr. Rana Mukherjee Sr Adv, Debopriyo Moulik Adv

Mr. Abhinav Vasisht, Sr. Adv. with Mr. Vajayant Paliwal,

Ms. Priya Singh, Ms. Charu Bansal and Ms. Prabh Simran

Kaur. (Advocates for the Monitoring Professional)

ORDER

List the matter for hearing on 06.04.2021.

sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)